

Name of the Corporate Debtor: PARENTERAL DRUGS (INDIA) LIMITED; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 23-04-2024; Name of IP: Mr. Prawincharan Pratulcharan Dwary; Process Number: 1; Last 5 digit of registration number: 10937

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11730887802	1	11722409473	98.46	0	8478329	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	448	17577841	448	17569965	0.15	0	7876	0	Annexure 5
6	Operational creditors (Employees)	185	163786929	185	77684206	0.65	0	23481691	62621034	Annexure 6
7	Operational creditors (Government Dues)	3	189760902	3	82417725	0.69	0	8418842	98924335	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	67981039	12	6040335	0.05	0	56305000	4185704	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		649	12169994513	649	11906121704	100.00	0	96691738	165731073	